

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/50/2021**  
This the 18<sup>th</sup> day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd.Hussain, aged 61 years,  
S/o Kala Khan  
R/o Saaj, Tehsil Thana Mandi,  
District Rajouri.

.....Applicant

(Advocate: Mr.Muzaffar Iqbal Khan)

**Versus.**

1. Union Territory of Jammu & Kashmir through Commissioner/ Secretary to Government, Power Development Department Civil Secretariat, Jammu (180001).
2. Chief Engineer, Power Development Department (EM & RE) Wing, Jammu (180006)
3. Accountant General, Shakti Nagar, Jammu (180001).

.....Respondents

(Advocate: Mr.Amit Gupta, AAG )

**ORDER**

**[O R A L]**

**Delivered by Hon'ble Mr.Anand Mathur, Member (A)**

During the course of arguments, learned counsel for the applicant submits that respondents may be directed to re-draw the seniority list afresh while granting the applicant to be promoted in the rank of Chauffer's



retrospectively and re fixing the pay and grade of chauffer's and also direct the respondents to grant all the benefits given to the similarly situated persons, who are at par with the applicant in accordance with the SRO 28 of 1996 by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to respondents to consider the claim of the applicant for promotion under SRO 28 of 1996 by treating the OA as representation of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of one month from the date of receipt of a certified copy of this order.

3. It is made clear that we have not expressed any opinion on the merits of the case.

4. No order as to cost.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Ak/-